

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 319 OF 2016 & IA No. 665 OF 2016 & IA No. 536 OF 2017

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

In the matter of:

Simhapuri Energy Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : K. Gopal Choudary for A1

Counsel for the Respondent(s) : Sethu Ramalingam for R1
Samiron Borkataky for R2

ORDER

At the request of Appellant's counsel, this matter is adjourned to **29.01.2020.**

**S.D. Dubey
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

PR